

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

O.A.No.601/2000

Dated this Wednesday the 13th Day of March, 2002.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman  
Hon'ble Smt. Shanta Shastry, Member (A).

Shri Anantha Prasad N.S.  
Assistant Director General of Shipping,  
residing at 303; Daffodil, 'A' Wing,  
Natasha Park, Opposite Royal College,  
Mira Road (East) - 401 107. .... Applicant.

(By Advocate Shri V.G. Rege)

Versus

1. Union of India, through  
The Secretary, Ministry of  
Surface Transport, Transport Bhavan,  
No.1, Parliament Street,  
New Delhi - 110 001.
2. The Director General of Shipping,  
Government of India having office at  
Jahaz Bhawan, W-H Marg,  
Mumbai - 400 001. .... Respondents.

(By Advocate Shri R.K. Shetty)

ORDER (Oral)  
{ Per : Smt. Shanta Shastry, Member (A) }

Learned counsel for applicant, Shri V.G. Rege submits that the relief claimed in the O.A. by the applicant has been granted to him by the respondents now. In view of this the applicant is not interested in pursuing the matter further and would like to withdraw the O.A. Allowed. The O.A. is dismissed as withdrawn. No costs.

*Shanta* *S.*  
(Smt. Shanta Shastry)  
Member (A)

*Birendra* *D.*  
(Birendra Dikshit)  
Vice Chairman.

H.